4483

at Bhilai with a production capacity of 7,00,000 tonnes of granulated slag per year and this granulated slag is supplied to cement manufacturers for the manufacture of cement. As regards Rourkela and Durgapur Steel Plants, the question of installing similar Slag Granulation Units at these two Plants or alternatively the sale of molten slag to private parties for further processing is presently under the consideration of the Company. Hindustan Steel do not manufacture any cement.]

IMPOSITION OF CEILING RESTRICTIONS ON 'D' AND 'E' CLASSES OF TRAFFIC

- 1339. DR. B. N. ANTANI: Will the Minister of RAILWAYS be pleased to state:
- (a) whether it is a fact that due to imposition of ceiling restrictions on 'D' and 'E' classes of traffic jointly in Jodh-pur Division of the Northern Railway, Industrial Consumers whose traffic now moves under priority category 'D' are finding it almost impossible to register their demand for Railway wagons at Phalodi;
- (b) whether Government propose to order the imposition of separate ceiling for category 'D' class of traffic or order for its total abolition as the purpose for which such restrictions are imposed does not hold good in the case of this category; and
- (c) if the answer to part (b) above be in the negative, what steps Government propose to take to remove the difficulties referred to in part (a) above?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) to (c) No ceiling limit has been prescribed for 'D' and 'E' class traffic jointly. In order to restrict inflated registration of indents, maximum registration up to four times the loading capacity at the Phalodi station, namely 100 wagons a day, has been permitted for 'C local, 'D' class and 'E' class traffic. No ceiling limit is prescribed for classes 'A' and 'B', and 'C class traffic to other Railways. One-third of this ceiling has been earmarked for traffic moving under priority 'C local and 'D' and the balance two-third for traffic falling in priority class 'E'. As the local traffic offering in priority class 'C at this station is negligible, almost the entire onethird quota fixed can be used for registering demands falling in priority class 'D'. Enquiries made reveal that

during the last three months there was generally no difficulty in registering demands under 'D' at this station, and as such the earmarking of a separate ceiling limit for item 'D' traffic or the abolition of ceiling limit for acceptance of indents is not contemplated.

REMOVAL OF TRUCK Adda FROM MALKA GANI

- 1340. SHRIMATI SARLA BHADAURIA: Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to refer to the answer to Unstarred Question No. 1432 given in Rajya Sabha on 21st December, 1967 and to state:
- (a) whether the Truck adda has since been removed from the Malka Ganj, Delhi; and
- (b) if the answer to part (a) above be in the negative, what are the reasons for the delay?
- THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): (a) No, Sir.
- (b) Delhi Waqf Board has been taking all measures under the waqf Act, 1954 to get this occupation vacated. The lease had been given to the Truck Union by the Secretary of the Anjuman-e-Raiyan, Delhi. On receipt of information, the Delhi Waqf Board had served a notice on the Secretary of the Anjuman. The Delhi Waqf Board had also referred the matter for enquiry by the Waqf Commissioner under section 4 of the Waqf Act, 1954, who declared the said graveyard to be under the management of Secretary, Anjuman-e-Raiyan, Delhi. The term of lease agreement executed between the Truck Union and the Anjuman-e-Raiyan is to expire by the end of this month. The Secretary of the Anjuman-e-Raiyan has been directed by the Delhi Waqf Board not to renew the lease agreement and to remove the possession of the Truck Union from the graveyard.

PROVISION FOR ELECTRIC TORCHES AND DRY CELLS TO GUARDS

- 1341. SHRI A. C. GILBERT: Will the Minister of RAILWAYS be pleased to state:
- (a) whether it is a fact that the Guards of the Delhi Division of the Northern Railway were previously being